

the buildings occupied by Indian Visa Office in Rajshahi are made in Pakistan currency. Our Deputy High Commissioner has already issued on February 18th, a Press Note to this effect which was published in all local news-papers in Dacca. He has also lodged a protest with the Government of East Pakistan.

Indo-Pakistan Agreement on Visas

*832. **Shri Raghunath Singh:** Will the Prime Minister be pleased to state whether it is a fact that the Pakistan Government have not so far ratified the Indo-Pakistan draft agreement on visas of 1955?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): The Pakistan Government wrote to the Indian High Commission on 28th May, 1957—two years after the Agreement was signed—proposing certain amendments to the agreed recommendations. As these amendments did not effect any liberalisation of the existing visa Scheme, but in fact, constituted a retrograde step, the Government of India could not accept them.

Budget of West Bengal Government

*833. { **Shri Bimal Ghose;**
Shri Biren Roy:

Will the Minister of Planning be pleased to state:

(a) whether there is any truth in the report as published in the *Amrita Bazar Patrika*, Calcutta edition, of 16th February, 1958 that the presentation of the complete budget of West Bengal would be delayed as the State Government has not yet been definitely informed of the money it is to get from the Centre during the ensuing financial year;

(b) if so, the reasons for this delay in intimating to the West Bengal Government the money it would receive from the Centre; and

(c) whether similar delays have occurred in regard to other State Governments?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): (a) and (b). Discussions with the West Bengal Government regarding the State Plan for 1958-59 were held on the 16th and 17th December, 1957. As no Minister from West Bengal was able to attend these discussions, certain questions relating to the West Bengal Plan for 1958-59 had to be settled by subsequent correspondence. The total amount of assistance to be given to the West Bengal Government was intimated in a communication dated the 4th February, 1958. The West Bengal budget was presented on the 18th February, 1958.

(c) For all States, the assistance to be given for 1958-59 was agreed during the discussions or was intimated soon thereafter.

श्रमजीवी पत्रकार मजूरी बोर्ड

*834. { श्री भक्त दर्शन :
 श्री ल० च० सामन्त :
 श्री दी० च० शर्मा :

क्या श्रम और रोजगार मंत्री यह बताने की कृपा करेंगे कि :

(क) श्रमजीवी पत्रकार मजूरी बोर्ड ने जो सिफारिशें की थीं, उनके प्रत्येक राज्य में समाचार पत्रों के स्वामियों द्वारा लागू किये जाने के सम्बन्ध में वर्तमान स्थिति क्या है ;

(ख) विभिन्न राज्य सरकारों ने बोर्ड के निर्णयों और तत्सम्बन्धी अधिनियम को कार्यान्वित करने के बारे में क्या कठिनाइयाँ बताई हैं; और

(ग) स्थिति में सुधार करने के लिये क्या विशेष कदम उठाने का विचार है ?

अम और रोजगार तथा योजना मंत्री के सभा-सचिव (श्री ल० ना० मिश्र) :
(क) विवरण सभा की मेज पर रख दिया है। [वेलिये परिशिष्ट ४, अनुबन्ध संख्या १०६]

(ख) और (ग) सुप्रीम कोर्ट के फैसले का इन्तजार है।

Contributions to Political Parties by Companies

*835. { Shri H. N. Mukerjee:
Shri Muhammed Elias:

Will the Minister of Commerce and Industry be pleased to state whether Government maintain a record of contributions to political parties as shown in the profit and loss accounts of the various companies during 1956-57?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): No, Sir. It is not possible to do so, as the profit and loss accounts of companies do not at present always disclose these contributions.

Sivraman Committee

*836. Shri Panigrahi: Will the Minister of Planning be pleased to state:

(a) whether additional development schemes regarding minor irrigation, pumping sets, renovation of tanks for pisciculture, grain golas, flood control and National Highways were recommended by the Sivraman Committee for meeting drought situation in Orissa;

(b) what was the amount of aid recommended for Orissa under the above schemes; and

(c) the amount of money advanced so far to Orissa under all these schemes by way of interim assistance to the drought affected State?

The Parliamentary Secretary to the Minister of Labour and Employment

and Planning (Shri L. N. Mishra):
(a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 110.]

अन्तर्राष्ट्रीय श्रम संगठन का प्रशासक मण्डल

१०६६. श्री ल० ना० द्विवेदी : क्या अम और रोजगार मंत्री यह बताने की कृपा करेंगे कि :

(क) अन्तर्राष्ट्रीय श्रम संगठन के प्रशासक मण्डल की १९५६ में जो तीन बैठकें हुईं, उन में भारतीय प्रतिनिधियों ने क्या काम किया ; और

(ख) इन बैठकों में किये गये निश्चयों को भारत में किस सीमा तक लागू किया गया है ?

अम और रोजगार तथा योजना मंत्री के सभा-सचिव (श्री ल० ना० मिश्र) : (क) भारतीय प्रतिनिधियों ने विचार-विमर्श में सक्रिय भाग लिया।

(ख) प्रशासक मंडल अन्तर्राष्ट्रीय श्रम संगठन की कार्य-कारिणी संस्था है। इसके निर्णय अन्तर्राष्ट्रीय श्रम कार्यालय के लिये निर्देश के रूप में और साधारण अविवेदान के लिये सिफारिशों के रूप में होते हैं। इसलिये साधारणतः सदस्य राज्यों द्वारा प्रशासक मंडल के फैसलों का अमल में लाने का प्रयत्न पैदा नहीं होता।

प्लानिबुड की चाय की पेटियों के निर्माता

१०६७. श्री ल० ना० द्विवेदी : क्या बार्जिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) प्लानिबुड की चाय की पेटियों के निर्माताओं को बढ़िया और सस्ते किस्म की